

Year	Subscribers Trunks dialing and Trunk calls		International Subscribers dialing call	
	Number	Amount	Number	Amount
1989-90	114	Rs 4143 00	1	Rs 63 47
1990-91	145	Rs 21287 70	7	Rs 4406 00
1991-92 (upto 15 2 92)	47	Rs 3341 80	Nil	Nil

4 No special facilities other than those admissible to their counterparts in similar Co-operative Societies/Corporate Bodies have been provided to the officers of the Kendrya Bhandar These include limited use of the staff car for private purposes by the General Manager on payment basis as is available to the General Manager of the Super Bazar and the Chief Executives of the Public Sector Undertakings and of Autonomous Bodies

5 The Society is exercising utmost economy in its expenditure and the economy instructions issued from time to time by the Government are being strictly adhered to by the Management

Vacancies in Presses

2364 SHRI KARIYA MUNDA Will the Minister of URBAN DEVELOPMENT be pleased to state

(a) whether a large number of vacancies in the reserved categories of SCs & STs have been lying vacant in various Government Presses since long,

(b) if so, the details thereof,

(c) whether all these vacant posts are likely to be filled up before March, 1992, and

(d) if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF STATE IN THE
MINISTRY OF URBAN DEVELOPMENT
(SHRI M ARUNACHALAM) (a) Yes, Sir

(b) to (d) These vacancies have arisen mainly on account of the ban on recruitment imposed in the wake of the slated closure of four units When recruitments are made in relaxation of the ban in the interest of production due care is taken to fill up vacancies reserved for the Scheduled Castes and Scheduled Tribes as per instructions and orders in force

Allegations against IAS Officers

2365 SHRI M ADAN LAL KHURANA Will the PRIME MINISTER be pleased to state

(a) the number of IAS officers fund involved in dowry/torture deaths of their spouses, rape and plural marriages during the last three years,

(b) the details thereof,

(c) the action taken against each of them, and

(d) the present position of cases pending against them?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (SHRIMATI MARGARET ALVA) (a) to (d) The information is being collected and will be laid on the Table of the House

[*Translation*]

Contract Labour and Bonded Labour

2366 SHRI RAJENDRA AGNIHOTRI Will the PRIME MINISTER be pleased to state

(a) whether the Government propose to abolish the system of contract labour as the bonded labour system has been abolished with a view to save them from exploitation,

(c) whether the Government propose to regularise the services of contract labourers, and

(d) if not, the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR (SHRI PABAN SINGH GHATOWAR) (a) The Bonded Labour System (Abolition) Act, 1976 defines bonded labourers as "any labourer who incurs, or has, or is presumed to have incurred, a bonded debt" As per Contract Labour (Regulation and Abolition) Act, 1970 "a workman shall be deemed to be employed as "contract labour" in or in connection with the work of an establishment when he is hired in or in connection with such work by or through a contractor, with or without the knowledge of the principal employer"

(b) The Contract Labour (Regulation and Abolition) Act, 1970 envisages regulation of the Contract Labour and for its abolition in certain circumstances only

(c) and (d) No, Sir A blanket proposal of this nature would be impractical It is for

each establishment to take a decision in the matter

[*English*]

Shortage of Medicines in Super Bazar Branches

2367 SHRI RAMASHRAY PRASAD SINGH Will the PRIME MINISTER be pleased to state

(a) whether there is an acute shortage of medicines in Super Bazar Branches located in Safdarjung Hospital and All India Institute of Medical Sciences,

(b) if so, whether any complaint has been received in this regard, and

(c) if so, the action taken thereon?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL SUPPLIES, CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION (SHRI KAMALUDDIN AHMED) (a) to (c) Super Bazar has reported that there is no acute shortage of medicines in Super Bazar Branches located in Safdarjung Hospital and All India Institute of Medical Sciences However a few medicines have been in short supply from the manufacturers at times and such shortages have been generally felt in the market place also

[*Translation*]

Expansion of IFFCO

2368 SHRI RAJVEER SINGH Will the PRIME MINISTER be pleased to state the stage at which the programme for expansion in Indian Farmers Fertilizer Co-operative Limited, Aonla, stands at present?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (DR CHINTA MOHAN) IFFCO has